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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM**

|                                  |                                  |
|----------------------------------|----------------------------------|
| TRANSFER PETITION NO.            |                                  |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 39/9/HDB/2018        |
| NAME OF THE COMPANY              | Ind-Bharat Thermal Power Ltd     |
| NAME OF THE PETITIONER(S)        | Gandhar Oil Refinery (India) Ltd |
| NAME OF THE RESPONDENT(S)        | Ind-Bharat Thermal Power Ltd     |
| UNDER SECTION                    | 9 of IBC                         |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature       |
|------------------------|-------------|------------------------|-----------------|
| Srinivas. P.           | Advocate    | 9849032347             | Srinivas (co) P |
| N. Vinesh Raj          | Advocate.   | 93910 33606            | N.V. Raj        |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| YOGESH JAGIA           | Advocate    |                        |           |
| D VASRAN PRASAD        |             | 9200230074             | Prasad    |

**ORDER**

Matter is listed today for orders. Order is under preparation.

List it for passing order on 07.09.2018.

  
Member (J)

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